NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/30/2016

NAME OF THE PETITIONER(S)

: N.Kannan

NAME OF THE RESPONDENT(S)

: Sri Selvanarayana Packaging P Limited & 8 others

UNDER SECTION

: 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. SIVAKUMAR

Respondent 1,2,3&5

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ORDER

Counsel for petitioner present. Counsel for R1, R2, R3 & R5 present. Counsel for the petitioner prayed for time for filing written submissions. Time is enlarged at request. Put up on 28.02.2018.

(S VIJAYARAGHAVAN) Member(Technical) -5d-

(CH. MOHD SHARIEF TARIQ) Member(Judicial)